



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	PIL/70/2022	RENSING BEY Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM DY.S.G.I. SC, K A A C
2	PIL/71/2022	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, HEALTH
3	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
<u>ADMISSION</u>				
4	PIL/18/2018 FIXED	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL MR. R K D CHOUDHURY GA, ASSAM MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
5	WA/325/2019 FIXED	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 3 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS
6	WP(C)/2763/2019 FIXED, WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O)	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.

	WITH I.A.(Civil)/947/2018 in WP(C)/2763/2019	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
7	WITH WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
8	WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
9	WITH W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
10	WITH W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
11	WITH W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
12	WITH W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
13	WA/160/2022 FIXED	BINA LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM SC, INDUSTRIES
14	WA/176/2022 FIXED, CAVT./402/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. A DEKA MR. S DAS FOR CAVEATOR
	WITH I.A.(Civil)/1468/2022 in WA/176/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
15	WA/208/2022 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	SC, SEC. EDU.

16	WITH WA/205/2022	HASSINA DILRUBA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. A DEKA MS JURI HAZARIKA	SC, SEC. EDU.
17	WA/311/2022 FIXED	SAMBHARU ROY @ SAMBARU ROY. Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH	SC, AG SC, PWD SC, FINANCE
18	WA/352/2022 FIXED	NO G/94167A EX-HAV/GD JAI SINGH (B) Versus THE UNION OF INDIA AND ANR	MR. A R TAHBILDAR	ASSTT.S.G.I.
19	WA/356/2022 FIXED	NO. G/94115K EX-HAV./DG REBADHAR JOSHI. Versus THE UNION OF INDIA AND 2 ORS.	MR. A R TAHBILDAR	ASSTT.S.G.I.
20	WA/359/2022 FIXED	NO. G/94193F EX-HAV/GD SOHAN SINGH (F) Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
21	WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR B P BORAH	SC, NRL
	WITH I.A.(Civil)/3768/2022 in WA/392/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI	SC, NRL
22	WA/395/2022 CAVT. NO.14272/022, CAVT./1427/2022	SIBARAM DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR F K R AHMED M U BARBHUYAN	SC, P AND R.D. MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR FOR CAVEATOR
23	WP(C)/4100/2022 FIXED	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. A GANGULY MR. A DHANUKA ASSTT.S.G.I.
		ORDERS		
24	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI S BORTHAKUR U K DEKA V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANAR MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
25	WITH PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/2213/2019 in PIL/22/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
26	PIL/27/2017	SAURADEEP DEY Versus THE UNION OF INDIA and 5 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I.
27	WA/34/2017 FIXED	MONSER ALI SHEIKH Versus THE STATE OF ASSAM and 11 ORS	MR.A TALUKDAR MR.D K SARMAH MR.H BORA	GA, ASSAM MR.A OZAH(R-6) MRS.M A OZAH-6 SC, ELEMENTARY EDUCATION MS.J RAJBONGSHI(R-6)

28	I.A.(Civil)/2481/2018 FIXED, WITH WA/392/2015 (D/O) in WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)
	WITH I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3740/2022	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS		GA, ASSAM
29	I.A.(Civil)/2602/2018 in Mat.App./57/2018	SRI BIREN DEKA Versus SMTI DALIMI DAS DEKA	MR. P K MUNIR MR. V A CHOWDHURY	
	WITH Mat.App./57/2018	SRI BIREN DEKA Versus SMTI DALIMI DAS DEKA	MR. P K MUNIR MR. V A CHOWDHURY	
30	PIL(Suo Moto)/1/2019	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR D K DAS MR. P P BARUAH MR. D MAZUMDAR (R5) MS. S KANUNGOE (R5) MR. K GOSWAMI MS. A NEOG MR H BETALA MR C KUMAR MS M KAKOTY MR. A SANDILYA
31	Mat.App./52/2019 FIXED, WITH LCR	SMTI. RUPA BORA Versus SRI SIMANTA NATH	MR. R J BORDOLOI	
	WITH I.A.(Civil)/3196/2019 in Mat.App./52/2019	RUPA BORA Versus SIMANTA NATH	MR. R J BORDOLOI	
32	I.A.(Civil)/1173/2019 WITH WP(C)/8/2011 (D/O) in WA/91/2019	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	MR. T C CHUTIA, ADDL. Sr.G.A. ASSAM (R-2 and 3). MR. B PRASAD, (R-1) MR S P DAS, (R-4 and 5)
	WITH WA/91/2019	SRI RANJIT SARKAR @ TOPA SARKAR AND ANR Versus SRI JAYDEB DAS AND 9 ORS.	MR. U K NAIR MR DEBA SARMAH MR D SAIKIA	GA, ASSAM MR. B PRASAD
33	WP(C)/2758/2019 FIXED	BISHNU PRASAD RABHA Versus KENDRIYA VIDYALAYA SANGATHAN AND 7 ORS.	MR. D GOSWAMI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MR. S C BISWAS SC, KVS
34	I.A.(Civil)/955/2020 in Mat.App./43/2019	JUGAL PATHAK Versus LAVITA KALITA	MR. M ALI	
	WITH Mat.App./43/2019	JUGAL PATHAK Versus LAVITA KALITA	MR. M ALI	
35	ITA/16/2022 FIXED	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED....b	MR. S C KEYAL	
	WITH I.A.(Civil)/3314/2022 in ITA/16/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	

36	PIL/17/2022 FIXED	MONOJ HAZARIKA AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR. K H CHOUDHURY	ASSTT.S.G.I. SC, FOREST
37	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
38	WA/113/2022 FIXED	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, AP
WITH				
39	WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
WITH				
	I.A.(Civil)/1224/2020 in WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
40	WA/343/2022 FIXED	BIDHYA RATNA SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, P AND R.D. GA, ASSAM
41	I.A.(Civil)/1943/2022 FIXED in WA/8186/2022	RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH MR. S BISWAS MR C GOGOI	GA, AP MR. R K TALUKDAR (r-4)
WITH				
	WA/8186/2022 (Filing Number)	RANGDEN MOKUNG Versus THE STATE OF ARUNACHAL PRADESH AND 6 ORS.	MR. P BORAH	GA, AP
HEARING				
42	WA/225/2014 FIXED, CAVT./802/2021 (D/O)	FATHER MARCUS LAKRA PARISHY PRIEST and ANR. Versus STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA	MS.N MODI(R-4) GA, ASSAM MR.S DUTTA(R-4) MR.C SHARMAR-4
WITH				
	I.A./2696/2015 in WA/225/2014	CHENIKUTHI HAPPY VILLA UNNAYAN SAMITY and ANR. Versus FATHER MARCUS LAKRA PARISHY PRIEST and ANR.	MS.N MODI MR.S DUTTA MR.C SHARMA	MR.R P KAKOTI GA, ASSAM MR.A K DUTTA MR.R SAGAR MS.ANNA K P MR.B PURKAYASTHA
WITH				
	I.A.(Civil)/1394/2022 in WA/225/2014	DR. NIVEDITA GOSWAMI AND 4 ORS. Versus FATHER MARCUS LAKRA PARISHY PRIEST and 4 ORS.		
WITH				
43	WP(C)/6710/2021 CAVT. NO. 08022/021,	FR. VINCENT XALXO Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM MS. S SARMA MS. N M DEKA FOR CAVEATOR

44	WA/129/2022 FIXED	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	MR. R K D CHOUDHURY C.G.C. MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
45	WP(C)/687/2022 FIXED	NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus BARIKMIYA CHOUDHURY	MR. B K DAS MR H P GUWALA	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN
46	WP(C)/2342/2022 FIXED	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2769/2019 WITH LCR	AZIRON NESSA @ AZIRON BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/2796/2019 WITH LCR	ABBAS ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/2199/2021 WITH LCR	MUKTAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/2312/2021 WITH LCR	RADHA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. J K MISRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/8165/2022 B/O	MD. KARIM ALI AND 2 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/8179/2022	MUSST JELEKA BIBI Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

7	WP(C)/8191/2022	MD. INSAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D P BORAH MR B PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/8192/2022	ANOWARA@ANUWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS. S K NARGIS M. RAHMAN MS. A MESEN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/8203/2022	MD. MUSLIMUDDIN Versus THE UNION OF INDIA AND 6 ORS .	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/8204/2022	MUSTT. GOLAPJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR R HUSSAIN MR. S SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/8206/2022	MD. AKASH ALI @ AKKAS ALI Versus THE UNION OF INDIA AND 5 ORS	MR. N HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
12	WP(C)/8207/2022	MUSLIM ALI @ MUSLIM Versus THE UNION OF INDIA AND 6 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

ADMISSION

13	WP(C)/2242/2019 FIXED, WITH LCR	NUR ISLAM @ NOOR @ NURUL ISLAM AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MR. R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2275/2019 WITH LCR	SUKURJAN NESSA @ SUKUR BEGUM @ SUKURJAN BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2372/2021 WITH LCR	SUBHASH GHOSH @ SUBHASH CHANDRA GHOSH Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WA/387/2022	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS. F	MR. D SAIKIA GA, ASSAM MS. P CHAKRABORTY SC, SECONDARY EDUCATION	MS R DEVI

ORDERS

17	W.P.(CrI.)/22/2021 FIXED WITH	SH. LALRAMMAWIA Versus THE STATE OF MIZORAM AND ANR.	MR. P KATAKI (AMICUS CURIAE) MR. A R MALHOTRA	PP, MIZORAM
18	CrI.Rev.P./4/2019	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KHAN MRS. K DEVI MR. J RAHMAN	MR P SONOWAL (R3) PP, ASSAM MR. A DEKA (R3)
19	Review.Pet./76/2021 WITH WP(C)/3568/2016 (D/O), LCR	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

HEARING

20	WP(C)/6047/2021 FIXED, WITH LCR, WP(C)/2862/2019 (D/O)	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
21	WP(C)/5787/2020 WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	Co.App./1/2022 FIXED	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR J ROY MR D DAS MR H M R HOQUE	

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3729/2021 WITH WP(C)/1713/2003(D/O) FIXED	HAREKRISHNA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BARMAN MR H MEDHI	SC, SEC. EDU.
2	Cont.Cas(C)/604/2022 FIXED	GULNEHAR BEGUM Versus SURANJANA SENAPATI	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU
3	Cont.Cas(C)/646/2022 FIXED	NIMAKSHI SAIKIA AND ANR Versus BIJOYA CHOUDHURY AND ANR	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU MR S M T CHISTIE
4	Cont.Cas(C)/651/2022 FIXED	SIDDIQUE ZAKIRUZ ZAMAN Versus SHADULLA KHAN, AES	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, SEC. EDU.
5	Cont.Cas(C)/657/2022 FIXED	HALIMA KHATUN AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	SC, ELEM. EDU
6	Cont.Cas(C)/658/2022 FIXED	ABDUL KADER AND 2 ORS Versus SURANJANA SENAPATI	MR. A M KHAN	SC, ELEM. EDU
7	Cont.Cas(C)/659/2022 FIXED	MOZIBAR RAHMAN Versus MAMATA HOJAI	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
8	Cont.Cas(C)/686/2022 FIXED	SMTI. MOUSUMI DAS Versus DR. OM PRAKASH, IAS	MR. T U LASKAR MR. N DHAR	SC, ELEM. EDU MR. S BORA SC, SSA
9	Cont.Cas(C)/756/2022	MD AMIR ALI SHEIKH Versus DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
10	WP(C)/6772/2022 WITH WP(C)/734/2021 (D/O) FIXED	SUNITA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. D. BORAH	SC, SEC. EDU. SC, FINANCE
11	Review.Pet./179/2022	SUNITA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK	SC, SEC. EDU. GA, ASSAM SC, FINANCE

12	WP(C)/7253/2022	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU
13	WP(C)/7488/2022 FIXED	PRADIP KUMAR BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, BTC
14	WP(C)/7528/2022 FIXED	JIBAN CH. KALITA Versus THE STATE OF ASSAM AND 5 ORS.	DR. P K GOSWAMI MR A BARMAN	SC, EDU
15	WP(C)/8110/2022 FIXED	GITANJALI MECH Versus THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	SC, EDU
16	WP(C)/8112/2022	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
17	WP(C)/8146/2022	DR. OHI UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM Ms. R. R. BORAH MR. T SK	SC, HIGHER EDU
18	WP(C)/8147/2022	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
19	WP(C)/8154/2022	ZAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. A S AKAND MR J ISLAM MR. A HUSSAIN	SC, ELEM. EDU
20	WP(C)/8156/2022	KARUNAMAY BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR. L GOGOI	SC, SEC. EDU. SC, FINANCE
21	WP(C)/8160/2022	MONOWARUL HASSAN KHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
22	WP(C)/8174/2022	MALEK UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, AG (A AND E)
23	WP(C)/8175/2022	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	SC, SEC. EDU. SC, FINANCE
24	WP(C)/8177/2022	PROFESSOR RANJIT TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. S P SHARMA MS U SHARMA	GA, ASSAM SC, DIB. UNIVERSITY
25	WP(C)/8199/2022	CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S AFRIDI	SC, SEC. EDU.
26	WP(C)/8202/2022	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	SC, SEC. EDU. SC, FINANCE
27	WP(C)/8205/2022	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, SEC. EDU. GA, ASSAM
ORDER (STAY VACATING)				
28	I.A.(Civil)/3056/2022 B/O in WP(C)/5770/2022 WITH WP(C)/5770/2022	GULAM MUSTAFA BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
		ABDUL MOTIN LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. B ZAMAN (R-6,7) MR B PURKHAYASTHA (R-6,7)
	WITH I.A.(Civil)/2940/2022 in WP(C)/5770/2022	ABDUL MOTIN LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA	SC, ELEM. EDU

29	WITH WP(C)/6527/2022	MD. GULAM MUSTAFA BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
30	I.A.(Civil)/3687/2022 FIXED in WP(C)/6553/2022	THE PRINCIPAL CUM SECRETARY SILAPATHAR COLLEGE, AND 3 ORS. Versus PRAPHULLA SONOWAL AND 4 ORS.	MR J PAYENG MS. C BARMAN MS A PAYENG	SC, HIGHER EDU MR. B D GOSWAMI
	WITH WP(C)/6553/2022	PRAPHULLA SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR B ISLAM MR. B D GOSWAMI B. J HAZARIKA	SC, HIGHER EDU MR J PAYENG (R-8) MR. R SARMA (R-7,8)
		ADMISSION		
31	WP(C)/6160/2018 FIXED	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
32	WP(C)/578/2021 FIXED	PRAN KRISHNA BARMAN Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MD R ISLAM (R-4) MR U SHARMA (SC, SECONDARY EDUCATION) MR D N SARMA (R-4) S K DAS (R-4) SC, BTC
33	WP(C)/1309/2021 FIXED	PIRITI BASUMATARY Versus THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
34	WP(C)/1493/2021 FIXED	OLEE BARMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
35	WP(C)/3166/2021 CAVT. NO.03852/021, FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
36	WP(C)/5894/2021 B/O	ABDUL KASHEM Versus THE STATE OF ASSAM AND 4 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, SEC. EDU. MR. A RAHMAN
37	WP(C)/5982/2021 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU. MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7)
38	WP(C)/2768/2022 FIXED	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
39	WP(C)/3758/2022 FIXED	FATEMA NARGIS CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, HIGHER EDU MR. S P CHOUDHURY (R-6) MR. A DHAR (R3, R4) MISS S ROY (R3, R4) MD F FARIDI (R3, R4) MR K BISWAKARMA (R-6) MS B DEVI (R-6) SC, U G C
40	WP(C)/5068/2022 FIXED	SUNIL NATH Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM

41	WP(C)/5325/2022 FIXED	AKAN KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
42	WP(C)/5525/2022 CAVT. NO.09122/022, B/O	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
43	WP(C)/5645/2022 B/O	NABAJYOTI DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR S BORTHAKUR MR P H KONWAR	ASSTT.S.G.I. SC, U G C
ORDERS				
44	I.A.(Civil)/1240/2019 FIXED in WP(C)/8836/2018 WITH WP(C)/8836/2018	MULLEN CHIRING Versus HARAKANTA PERTIN HARAKANTA PERTIN Versus THE STATE OF ASSAM AND 6 ORS.		MR. B GOGOI SC, SEC. EDU. MR. D C C PHUKAN (R7)
45	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
46	Cont.Cas(C)/149/2020 FIXED	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
47	Cont.Cas(C)/509/2020 FIXED	GANESH BURAGOHAIN Versus PREETAM SAIKIA, ACS AND 4 ORS	MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1)
48	Cont.Cas(C)/23/2022 B/O	SMTI SAJAL KAMAL DAS Versus PREETOM SAIKIA, IAS AND 3 ORS	MR. S HAZARIKA MR S SARMAH	MR. D SAIKIA (R4) MR S M T CHISTIE (r-1,2) MS. P CHAKRABORTY (r-1,2) MR. R MAZUMDAR (R4) MR. I ALAM MR. U SARMA (R4) MS H TERANGPI MS H TERANGPI
49	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
50	Cont.Cas(C)/432/2022 B/O	MD. ABED ALI Versus B. KALYAN CHAKRABARTY AND 3 ORS.	MS. A TALUKDAR S BORA	MR S M T CHISTIE (R-1,2) MR B KAUSHIK (R-1) MS. N BORDOLOI (R-1,2)
51	Cont.Cas(C)/507/2022 B/O	LOHORI DAS Versus MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	
52	WP(C)/5361/2022 FIXED	ATIQUIL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. A R BHUYAN (R-4) MR. M A I HUSSAIN (R-4) MRS H AHMED (R-4)
53	WP(C)/7405/2022 FIXED	SANATH KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
54	WITH WP(C)/7786/2022	KANIKA NATH Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C

HEARING

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
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15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/735/2022 WITH OFFICE NOTE in CrI.A./174/2022	KETENG BORO AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
	WITH CrI.A./174/2022	KETENG BORO AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
2	I.A.(CrI.)/812/2022 B/O in CrI.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
	WITH CrI.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
HEARING				
3	CrI.A./129/2018 WITH OFFICE NOTE, LCR 4 FILES, FIXED	THE NATIONAL INVESTIGATION AGENCY Versus SHRI ALIENBA PANGJUNG JAMIR	MR. D K DAS, PP, NIA MR J A HASSAN MS P K DARJEE	S BORGHAIN

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
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9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday, 20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2457/2021	MD. TAJER ALI Versus THE STATE OF ASSAM AND 2 ORS	MD A S AHMED	GA, ASSAM SC, REVENUE
2	Cont.Cas(C)/758/2022	MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
3	Cont.Cas(C)/759/2022	RAJAT SHANTI PLAZA HOUSING SOCIETY Versus MN DAHAL	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	
4	WP(C)/2550/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
5	WP(C)/4014/2022 WITH CAVT. NO./944/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
6	WP(C)/5898/2022 WITH CAVT. NO. 08102/022,	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. R A MAZUMDER (FOR CAVEATOR)
7	WP(C)/3478/2022	M/S MANARANJAN BRAHMA ENTERPRISE Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS (B)	MR. N J KHATANIAR	SC, BTC
8	WP(C)/3626/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, WATER RESOURCE SC, BTC
9	WP(C)/3627/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, WATER RESOURCE SC, BTC
10	WP(C)/3629/2022	NARZA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC
11	WP(C)/4173/2022	BHADRA KANTA BORAH AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA	SC, P AND R.D. GA, ASSAM

12	WP(C)/5956/2022	ULUBARI POTHAR PARCHALANA SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MR A ALI MS. J GHOSH MR. Y ALI	GA, ASSAM SC, P H E
13	WP(C)/7994/2022 FIXED	TTC-AKELIK-AGOG JV Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. S S ROY DY.S.G.I.
14	WP(C)/8085/2022 FIXED	SHIW NATH SINGH Versus STATE OF ASSAM AND 7 ORS	MR. M MORE MR. P K SHARMA	GA, ASSAM
15	WP(C)/8145/2022 FIXED	SAIDUR ALOM CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA	GA, ASSAM SC, REVENUE
16	WP(C)/8178/2022	MD. AKHTAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR P SONOWAL MR A DEKA MR. S DEORI	GA, ASSAM SC, REVENUE
17	WP(C)/8180/2022	DHANIRAM BASUMATARY Versus THE UNION OF INDIA AND 2 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	DY.S.G.I.
18	WP(C)/8183/2022	FAJOR ALI AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	SC, CO OP GA, ASSAM
19	WP(C)/8184/2022	SANJIB KR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, WATER RESOURCE
20	WP(C)/8185/2022	JITUMANI DAS Versus THE COMMISSIONER OF EXCISE AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, EXCISE DEPTT.
21	WP(C)/8190/2022	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU GA, ASSAM DY.S.G.I.
22	WP(C)/8195/2022	KALPANA CHAMUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
23	WP(C)/8196/2022	MD. SAMSUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN	SC, CO OP
24	WP(C)/8201/2022	PRADIP BHOWAL AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B J GHOSH MR. DILIP DEY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022

15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7659/2022 FIXED	MD. KUTIBUDDIN SK AND 4 ORS Versus THE DEPUTY COMMISSIONER, DHUBRI AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN MR. A DEWAN	GA, ASSAM SC, FINANCE
2	WP(C)/8052/2022 FIXED	KABITA ADHIKARY MONDAL Versus THE STATE OF ASSAM AND 12 ORS	MR N AHMED MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM
3	WP(C)/8181/2022	AZIB UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM
4	WP(C)/8182/2022	RUKUTO @ RUKTO LOHE Versus THE UNION OF INDIA AND 4 ORS	MR P K DAS MR. M BARUAH	DY.S.G.I.
5	WP(C)/8186/2022	MD. KABIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM SC, P H E
6	WP(C)/8187/2022	ANIMA BORA Versus THE ASSAM STATE ELECTRICITY BOARD AND 4 ORS	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. U NANDA MS A BORAH MS. J GHOSH	SC, APDCL
7	WP(C)/8188/2022	JONALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR K KALITA	GA, ASSAM SC, P H E
8	WP(C)/8189/2022	LIBENI LOTHAN AND 5 ORS. Versus THE UNION OF INDIA 5 ORS	MR. P GOSWAMI S BORA MR H K SARMA	DY.S.G.I.
9	WP(C)/8193/2022	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	SC, L G B R I M H DY.S.G.I.

10	WP(C)/8197/2022	BABUL DUTTA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, APDCL
11	WP(C)/8198/2022	IBTESAM AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED MR A S SK	GA, ASSAM
12	WP(C)/8200/2022	SHANKAR DAS Versus THE UNION OF INDIA AND 5 ORS .	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	DY.S.G.I.
<u>ADMISSION</u>				
13	WP(C)/6307/2017 PART-HEARD FIXED	BHATOU BORO Versus THE STATE OF ASSAM and 2 ORS.	MR. S DEKA MR.A B ROY MR.Z RAHMAN MR. B KHAKHLARY	GA, ASSAM MR S SARMA(Amicus Curiae) MR.R MAZUMDAR(Amicus Curie) SC, HEALTH
14	WP(C)/5769/2016 B/O	APURBA KR. NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MR.R M CHOUDHURY	GA, ASSAM
15	WP(C)/2774/2020 FIXED	ANUPAMA BUJOR BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR A NATH MR. A K AZAD MR. N J MEDHI	MR. S K TALUKDAR MR H BEZBARUA SC, IRRIGATION
16	WP(C)/3618/2020	FARUK AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MR. MD S HOQUE MR. S H SIKDAR MR. T A CHOUDHURY	GA, ASSAM M KATAKY
17	WP(C)/4376/2020	MD. ZAMIUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R ISLAM MR. M P SARMA	GA, ASSAM
18	WP(C)/5713/2020	NIREN SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, IRRIGATION
19	WP(C)/1765/2021	PURABI GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR A SARMA MS M BORAH MR. M K SHARMA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2)
20	WP(C)/5478/2021	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
21	WP(C)/111/2022	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE
22	WP(C)/837/2022 FIXED	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL SC, FINANCE
	WITH I.A.(Civil)/1064/2022 in WP(C)/837/2022	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 8 ORS f	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, FINANCE SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL
23	WP(C)/5350/2022 B/O	DR. NITY PATOWARY CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, APSC M KATAKY
24	WP(C)/5483/2022 B/O	MD. AZAHAR ALI @ MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE

25	WP(C)/7071/2022	ADITYA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	GA, ASSAM
ORDERS				
26	I.A.(Civil)/2007/2021 WITH WP(C)/5925/2021(D/O) in WP(C)/5925/2021	JESMIN NEHAR Versus NURUL AMIN SHAH AND 10 ORS.	A. K. PURKAYASTHA A. K. DAS R. MAZUMDAR	SC, ELEM. EDU GA, ASSAM MR. R. ALI MR. M BISWAS
27	I.A.(Civil)/3492/2022 FIXED in Cont.Cas(C)/248/2017 WITH Cont.Cas(C)/248/2017	HIRAMOCHAN DOLEY Versus HEMA DOLOI BORGHAIN and ANR.	MR.B K SINGH MS.M BORA	MR.M BISWAS (R- 1 & 2)
28	I.A.(Civil)/3568/2022 WITH CONT. CASE (C)/646/2019 (D/O) in Cont.Cas(C)/646/2019 WITH I.A.(Civil)/3569/2022	DIPAK CHAKRABORTY Versus ALOK KUMAR AND 4 ORS.	MR. B K DAS	MR. P N GOSWAMI MR. R R Gogoi
		DIPAK CHAKRABORTY Versus ALOK KUMAR AND 4 ORS.	MR. B K DAS	MR. P N GOSWAMI MR. R R Gogoi
HEARING				
29	WP(C)/404/2020 FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG,SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
30	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
31	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022

15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 Cont.Cas(C)/757/2022	SMTI. MANJU DAIMARI Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	
2 WP(C)/7904/2022 FIXED	MD. MANNAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, AGRI. DEPARTMENT
<u>ADMISSION</u>			
3 WP(C)/2249/2022	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MS. T ROY MR . B MALAKAR MS M ROY	GA, ASSAM MS. P BHATTACHARYA (R-10,11) MR. A BORUA SC, FOREST SC, PCB
4 WP(C)/6551/2022 CAVT. NO.11592/022,	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM MR. M S MONDAL	MR. A F N U MOLLAH MR J ABEDIN (R8, R9, R12, R14) SC, P AND R.D. GA, ASSAM MR H DAS (r-4,16,17) MR. K I MAZUMDER (R8, R9, R12, R14) FOR CAVEATOR
WITH I.A.(Civil)/3273/2022 in WP(C)/6551/2022	SMTI BULIMA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR. D A KAIYUM MR. M ISLAM	MR. A F N U MOLLAH SC, P AND R.D.
5 WP(C)/7387/2022 FIXED	HASTA BAHADUR CHETRI Versus THE CHAIRMAN, APDCL AND 2 ORS	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	SC, APDCL
<u>BAIL HEARING</u>			
6 AB/3619/2022	RAVI SANKAR RAY @ RAVI KUMAR Versus THE STATE OF ASSAM	MR. R SARMA MS. S D SAIKIA	PP, ASSAM

ORDERS

7	W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
	WITH I.A.(CrI.)/181/2022 in W.P.(CrI.)/15/2020	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. DIPAK SARMA	GA, ASSAM
8	I.A.(Civil)/986/2021 WITH CRP(IO)/290/2018 (D/O) in CRP(IO)/290/2018	CHINTAMONI MAHANTA Versus ON DEATH OF PUSPA MAHANTA HIS LEGAL HEIRS AND 3 ORS.	MR. P MAHANTA	MR. A C SARMA MR M CHOUDHURY MR. B HALDAR MR. D CHOUDHURY MR G BHARADWAJ (R3) MR B DEORI (R3)
9	I.A.(Civil)/3406/2022 WITH LCR in CRP/46/2022 WITH CRP/46/2022 CAVT. NO. 04112/022,	SANT LAL MINDA Versus SMTI. DAXA VYAS AND ANR SANT LAL MINDA Versus SMTI. DAXA VYAS AND ANR	MR. S P ROY JYOTISH DAS MR. S P ROY JYOTISH DAS	MR. A SATTAR MR Z MUKIT MR. A SATTAR S CHOUDHURY
HEARING				
10	CrI.A./124/2021 PART-HEARD, WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/292/2021 in CrI.A./124/2021 WITH I.A.(CrI.)/333/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI MR. M SARANIA MD. S U AHMED MS N RAI MR. M SARANIA MS N RAI	PP, ASSAM PP, ASSAM PP, ASSAM
STAY MATTERS				
11	WP(C)/6550/2022	KAMAL HAZARIKA Versus THE PUNJAB NATIONAL BANK AND 2 ORS.	MR. A CHAMUAH MR. D M NATH	SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
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8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,20th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3549/2022	FAKHRUL ISLAM Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
MOTION				
2	Tr.P.(C)./124/2022	JUTIKA ROY Versus DIPANKAR BARMAN	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	
3	Tr.P.(C)./125/2022	DR. ISHITA GOGOI Versus DR. CHANDANJYOTI DAS	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	
4	CRP(IO)/311/2022	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR A HALOI	
ADMISSION				
5	FAO/62/2022 B/O	MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3786/2022 in FAO/62/2022	MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
6	MFA/120/2022	THE UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT . LTD .	MR. K GOGOI	

	WITH I.A.(Civil)/3754/2022 in MFA/120/2022	THE UNION OF INDIA Versus M/S MEGHA TECHNICAL AND ENGINEERS PVT . LTD .	MR. K GOGOI	
7	MACApp./855/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3776/2022 in MACApp./855/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	
8	MACApp./856/2022	ALIM ALI AND ANR . Versus M/S MACROCOSM BUILDERS AND 2 ORS .	MR M H AHMED MS N SULTANA I AMIN	
9	MACApp./857/2022	JAYANTA KALITA Versus HDFC ERGO GENERAL INSURANCE COMPANY LTD.	MR A CHOUDHURY MR. R Deka S I AKAND	
10	MACApp./858/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MADHABI DAS @ MADHABIBALA DAS AND 4 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/3778/2022 in MACApp./858/2022	NATIONAL INSURANCE COMPANY LIMITED Versus MADHABI DAS @ MADHABIBALA DAS AND 4 ORS.	MR T KALITA MR. A KAKATI	
11	MACApp./859/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus ANJANA DAS AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
12	MACApp./861/2022	THE ORIENTAL INSURANCE CO.LTD., Versus RUBI BORAH SAIKIA @ RUBY BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3780/2022 in MACApp./861/2022	THE ORIENTAL INSURANCE CO.LTD., Versus RUBI BORAH @ SAIKIA AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
13	MACApp./862/2022	THE ORIENTAL INSURANCE CO. LTD., Versus SAGARIKA BORA @ BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/3782/2022 in MACApp./862/2022	THE ORIENTAL INSURANCE CO. LTD., Versus SAGARIKA BORA @ BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
		<u>BAIL HEARING (BA)</u>		
14	Bail Appln./3125/2022 WITH OFFICE NOTE, FIXED	BIKRAM DAS @ JATLI AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	
15	Bail Appln./3127/2022 WITH LCR, FIXED	MOHAN CHANDRA DAS @ MOHAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./3330/2022 WITH LCR, FIXED	MD. IKRAM ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA MR. D N AMIN	PP, ASSAM

BAIL HEARING

17	AB/2859/2022 FIXED	SHRI NUR HUSSAIN @ NUR HUSSAIN SK Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
18	AB/2902/2022 FIXED	MD ADBUL MANNAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
19	AB/3121/2022 FIXED	MD. ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR	MRS N. SINGHA MR. D S SINGH	PP, ASSAM
20	AB/3572/2022 FIXED	AMINUL ISLAM @ WAHAB ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH MS. K BORUAH	PP, ASSAM
21	AB/3740/2022	DWIPJYOTI HALOI @ NIKHIL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

22	I.A.(Civil)/1139/2019 FIXED in CRP/230/2017 WITH CRP/230/2017	ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 3 ORS. ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 3 ORS.	MR. A DAS MR S DAS MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN	
23	WITH CRP/221/2016	ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 3 ORS	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN MR.J DEKA MR.G MISHRA	
	WITH I.A.(Civil)/1109/2019 in CRP/221/2016	ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 3 ORS	MR. A DAS MR S DAS	
24	MACApp./210/2022 WITH LCR, FIXED WITH CO/34/2022 in MACApp./210/2022	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI KALITA AND 6 ORS BHARATI KALITA AND 3 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR J JOHN MS. R DEVI MR D MONDAL	MR D MONDAL MR. K K BHATTA
	WITH I.A.(Civil)/2738/2022 in MACApp./210/2022	SMTI. BHARATI KALITA AND 3 ORS Versus M/S NEW INDIA ASSURANCE COMPANY LIMITED	MR. R GOSWAMI MR D MONDAL	
25	I.A.(Civil)/2762/2022 FIXED in CRP/70/2022 WITH CRP/70/2022	MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS MADHAB CHANDRA DAS Versus MRIDUL BHUYAN AND 2 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MS. G P SHAHI M KALITA MR. R ALI MS. G P SHAHI M KALITA
26	I.A.(Civil)/3564/2022 FIXED in FAO/57/2022	DRB INFRASTRUCTURE PRIVATE LTD. AND 2 ORS. Versus MAHAVEER TRANSPORT CORPORATION	MR. P D NAIR MR G ALAM MR. T K BHUYAN S R A NASER	

	WITH FAO/57/2022	DRB INFRASTRUCTURE PRIVATE LTD. AND 2 ORS. Versus MAHAVEER TRANSPORT CORPORATION	MR. P D NAIR MR G ALAM MR. T K BHUYAN S R A NASER	MR. D SARAF MR. S S GUPTA
27	I.A.(Civil)/3716/2022 WITH LCR, B/O in MACApp./421/2022	JUN RAJBONGSHI Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS	MR. R BORUAH	MR. R K BHATRA MS P HAJURI
	WITH MACApp./421/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus JUN RAJBONGSHI AND 2 ORS.	MR. R K BHATRA MS P HAJURI MS R GANGAWAT MR H BHAGAWATI	MR. R BORUAH
HEARING				
28	MACApp./172/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus KABERULLA AHMED and 2 ORS.	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MRD MONDAL
29	MACApp./134/2015 FIXED	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and 5 ORS	MR.P P DAS MR.R AHMED	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
	WITH I.A.(Civil)/2162/2021 in MACApp./134/2015	SRI RANJAN KUMAR DAS Versus MUSTT RAHIKON BIBI and ORS	MR. P P DAS	
30	WITH MACApp./183/2015	RAHIKAN BIWI and 4 ORS Versus SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2
31	CRP(IO)/48/2020 FIXED	MUKTINATH SONOWAL (CHUTIA) Versus SARIFAT ALI AND ANR.	MR. M KHAN MR. R J BORDOLOI MR. A BURAGOHAIN MR. A BURAGOHAIN MR. R ALI	MR. B J GHOSH (r-1) MR H RAHMAN (r-1) MR. B HAZARIKA (r-1)
STAY MATTERS				
32	CRP(IO)/251/2022 FIXED	HURMUG ALI Versus DANEZ ALI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A A R KARIM MS. R BEGOM
	WITH I.A.(Civil)/3750/2022 in CRP(IO)/251/2022	HURMUG ALI Versus ON THE DEATH OF DANEZ ALI, HIS EGAL REPRESENTATIVES, HEIRS MADHUMALA AND 3 ORS .	DR. B AHMED MR. S R BARBHUIYA MR M HUSSAIN	MR. A A R KARIM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022

12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2610/2022	BOARD OF DIRECTORS OF TAMARHAT S S LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR. R ISLAM	SC, CO OP GA, ASSAM
WITH				
2	WP(C)/2609/2022	BOARD OF DIRECTORS OF DUMURIA MERERCHAR S.S. LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM	SC, CO OP
3	WP(C)/5516/2022	KARUNA KANTA BARO Versus THE STATE OF ASSAM AND 6 ORS.	MS S K CHAUHAN MR R S CHAUHAN	GA, ASSAM SC, BTC
4	WP(C)/5938/2022	AKIYA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
WITH				
5	WP(C)/5945/2022	ZAHARUL ISLAM BORBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	GA, ASSAM SC, REVENUE
6	WP(C)/6802/2022	SARASWATI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM MR. S K MEDHI (r-2) ASSTT.S.G.I.
7	WP(C)/6871/2022	MD ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, REVENUE
8	WP(C)/6972/2022	MD. BABAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
9	WP(C)/6987/2022	BHIMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MS. N BORDOLOI	GA, ASSAM SC, BTC

10	WP(C)/7318/2022	MD. MOKBUL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR J MOLLAH MR. S NATH	SC, P AND R.D. GA, ASSAM SC, IWT
11	WP(C)/2475/2020 FIXED	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR G UZIR MR. M SAIKIA MS B TALUKDAR MR. K M MAHANTA	GA, ASSAM MR A UPADHYAY, (R6 TO R9) SC, GMC SC, G M D A SC, REVENUE
12	WP(C)/2674/2021 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1685/2021 in WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
13	WP(C)/2495/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
14	WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1680/2021 in WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
15	WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1681/2021 in WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.
16	WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1683/2021 in WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
17	WP(C)/7371/2021	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	GA, ASSAM MR. A K DUTTA MR J MAHANTA ASSTT.S.G.I. SC, PWD
18	WP(C)/41/2022	MD MAHSEN ALI Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD
19	WP(C)/54/2022	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD

20	WITH WP(C)/5038/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
21	WITH WP(C)/5152/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
22	WITH WP(C)/5562/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. A K DUTTA ASSTT.S.G.I. SC, PWD
23	WITH WP(C)/6059/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. A K DUTTA ASSTT.S.G.I. SC, PWD
24	WITH WP(C)/6062/2022	MD JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
25	WITH WP(C)/6157/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I.
26	WP(C)/2861/2021	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, FOREST SC, REVENUE
27	WITH Cont.Cas(C)/66/2022	ZAFOR ALI AND 2 ORS. Versus BIKASH SAINI	MR S BORTHAKUR MR. D GOGOI	
28	WP(C)/3076/2021	ARUN CHANDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MD. I AHMED	MR. S CHAUHAN MR S CHAUHAN GA, ASSAM MR C GOSWAMI MR. A R SHOME MR D NANDI MR. P MAZUMDER N ALAM
29	WITH WP(C)/5334/2013	UTTAM SAHA and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N CHAKRABORTY MR.C GOSWAMI	MR.S CHAUHAN(R-4) GA, ASSAM MR.A R SHOME(R-4) MR. S CHAUHAN (R4) MR. U P CHALIHA (R5) MS.F AHMED MR.P K DEBROY(R-5) MR.S DEY(R-5) MR. P MAZUMDER (R4) MR.D NARZARY MR.P SEN(R-5)
30	WP(C)/3164/2021 FIXED	ZEETENDRA SALAI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR D BORAH	SC, GMC SC, GDD
31	WITH WP(C)/3397/2021	UJJAL CHOUDHURY 30 ORS Versus STATE OF ASSAM AND 3 ORS	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	SC, GMC SC, G M D A
32	WP(C)/1838/2022 FIXED	THE UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A DASGUPTA MR S CHAKRABORTY	GA, ASSAM
33	WITH Cont.Cas(C)/517/2022	THE UNION OF INDIA AND 2 ORS. Versus PALLAV GOPAL AND ANR.	MRS. A GAYAN	

34	WITH Cont.Cas(C)/725/2022	JAGANNATH KUMAR Versus PALLAV GOPAL JHA AND 6 ORS.	MR. K SINGHA MR P J PATAR	
35	WITH WP(C)/1907/2022	KRISHNA DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MRS. S ROY MS A DAS	GA, ASSAM MR. K SINGHA (R-5) SC, RAILWAY ASSTT.S.G.I. SC, REVENUE
36	WITH I.A.(Civil)/3645/2022 in WP(C)/1907/2022 WP(C)/5142/2022 CAVT. NO.08092/022, FIXED	JAGANNATH KUMAR Versus KRISHNA DUTTA AND 15 ORS ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 16 ORS.	MR. K SINGHA MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	MR. B C DAS GA, ASSAM MS A DAS ASSTT.S.G.I. SC, REVENUE SC, P AND R.D. GA, ASSAM MR. R ALI (r-8 to 17) MR G U AHMED (r-8 to 17) MR G U AHMED (r-8 to 17) MR M Z SHAH (r-8 to 17) MR M Z SHAH (r-8 to 17)
37	WP(C)/5928/2022 B/O	TAPASH KUMAR DEV SARMAH AND 5 ORS Versus THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
38	WP(C)/7025/2022 FIXED	SEEMA CHAKRABARTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. K GOGOI DY.S.G.I. SC, HEALTH
<u>ORDERS</u>				
39	Cont.Cas(C)/221/2020 FIXED	M/S B N DEY AND CO. Versus DEBOJIT NATH	MR H DAS MR. P GOGOI	MR. D GOGOI MR. R R Gogoi
40	Review.Pet./157/2022 WP(C)/5172/2016 (D/O)	UNION OF INDIA AND 3 ORS. Versus EX TC 62091 RECT/GD SATBIR SINGH	MRS. A GAYAN	MR. R MAZUMDAR
41	Review.Pet./177/2022 WP(C)/8386/2019 WP(C)/6453/2019 (BOTH D/O)	BABUL ROY Versus T.N. MANNEN AND 12 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM DY.S.G.I. SC, NHIDC SC, KARBI ANGLONG
42	I.A.(Civil)/2203/2022 FIXED in WP(C)/4215/2020 WITH WP(C)/4215/2020 WITH I.A.(Civil)/1380/2021 in WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS. M/S. MARWET OIL SERVICES PVT. LTD. Versus INDIAN OIL CORPORATION LTD. AND 3 ORS. INDIAN OIL CORPORATION LTD. AND 3 ORS. Versus M/S. MARWET OIL SERVICES PVT. LTD.	MR. S DAS MR R SENSUA MR S DAS MR D BORAH MR R SENSUA MR S DAS MR D BORAH MR P BHARDWAJ	MR D BORAH SC, OIL SC, O I L MR R SENSUA

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3482/2022 FIXED	JAMSER ALI @ MD. JAMSHER ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./3548/2022	KHALILULLAH ANSARY @ KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. T U LASKAR MR E AHMED	PP, ASSAM
3	Bail Appln./3550/2022	BANAJIT BARMAN Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
4	Bail Appln./3553/2022	PRANAB KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
5	Bail Appln./3554/2022	SARIFUL HAQUE Versus THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	
6	Bail Appln./3558/2022	JIBAN DAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
7	Bail Appln./3559/2022 B/O	REJIA KHATUN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
8	Bail Appln./3569/2022	AJGAR ALI TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI	PP, ASSAM
MOTION				
9	AB/3710/2022	ULUFA KHATUN AND ANR Versus THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
10	AB/3711/2022	RUMI BEGUM Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM

11	AB/3713/2022	SUJIT KONWAR Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
12	AB/3719/2022	RAJESH KRO AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
13	AB/3723/2022	MIHIR CH. BISWAS Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
14	AB/3724/2022	PARAMBAL DAS Versus THE STATE OF ASSAM	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
15	AB/3728/2022	SARUK ALI Versus THE STATE OF ASSAM	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
16	AB/3729/2022	JAHIRUL HOQUE @ JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
17	AB/3735/2022	ABU HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
18	AB/3736/2022	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
19	AB/3738/2022 B/O	TULON DUTTA Versus THE STATE OF ASSAM	MR. K BORUAH P DAS	PP, ASSAM
20	AB/3741/2022	IMRAN AHMED AND ANR Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
21	AB/3743/2022	AJIMA KHATUN@ASMINA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
22	AB/3745/2022 B/O	RAJ HUSSAIN @ RAJA Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
23	AB/3746/2022 B/O	MD. RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
24	AB/3747/2022	ALTAF SK@HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./3132/2022 FIXED.	RAJESH DAS Versus THE STATE OF ASSAM	MR. D M NATH	PP, ASSAM
26	Bail Appln./3156/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
27	Bail Appln./3228/2022 FIXED	BIJOY KANOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	Bail Appln./3250/2022 FIXED	ANKUR MAHANTA Versus THE STATE OF ASSAM	MR. T K MISRA MR B SHARMA MR. N BHARADWAJ MR. B DEORI	PP, ASSAM
29	WITH Bail Appln./3400/2022	NAZIRUL ALI @ NAZRUL ALI Versus THE STATE OF ASSAM	A CHAUDHURY MR A A AHMED MR N HAQUE	PP, ASSAM

30	Bail Appln./3273/2022 FIXED	SOFIQUIL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
31	Bail Appln./3285/2022 FIXED	DEBEN RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
32	Bail Appln./3298/2022 WITH LCR, FIXED	ARUP KHARGHORIA Versus THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MR J BORAH MR. A KHOOND	PP, ASSAM
33	Bail Appln./3315/2022 FIXED	BABUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
34	Bail Appln./3334/2022 FIXED	ANUPAM MALI Versus THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
35	Bail Appln./3342/2022 FIXED	RAGHUNATH PATIR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
36	Bail Appln./3384/2022 FIXED	JIBAN DEKA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
37	Bail Appln./3396/2022 FIXED.	AZAD ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
38	Bail Appln./3443/2022 FIXED	NUR MAHAMMAD Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR S ISLAM	PP, ASSAM
39	Bail Appln./3450/2022 FIXED	MD. RAHMAT ALI Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY	PP, ASSAM
40	Bail Appln./3455/2022 FIXED	MONTU PHUKAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM MS M DEKA	PP, ASSAM

BAIL HEARING

41	AB/3799/2021	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
42	AB/3932/2021	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
43	AB/2723/2022 FIXED	WAJED ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
44	AB/2877/2022 FIXED	MAMU SAIKIA GOGOI AND ANR Versus THE STATE OF ASSAM	MR. R DE MS. D DEVI	PP, ASSAM
45	AB/2940/2022 FIXED	MAHUYA KHANAM AND 6 ORS Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
46	AB/2942/2022 FIXED	FIDUSUR REHMAN @ FIDUSUR RAHMAN Versus THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
47	AB/2951/2022 FIXED	BISWAJIT DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM
48	WITH AB/2648/2022	SUMI DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

49	WITH AB/2897/2022	RUBI BHATTACHARJEE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR A S NAJMUDDIN MR. I U CHOWDHURY	PP, ASSAM
50	AB/3159/2022 FIXED	HAZRAT ALI AND 9 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
51	AB/3228/2022 FIXED	MAMUN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
52	AB/3287/2022 FIXED	MOZIBOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
53	AB/3289/2022 FIXED	JAHIDUL ALI @ JAHIDUL HOQUE Versus THE STATE OF ASSAM	MR A N AHMED MD. K ALI	PP, ASSAM
54	AB/3374/2022 FIXED	INDRA MOHAN BORDOLOI @ INDRA BORDOLOI Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
55	AB/3391/2022 FIXED	BOKTAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
56	AB/3474/2022 WITH OFFICE NOTE, FIXED	ASIR UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED MR Z RAHMAN MR S PRODHANI	PP, ASSAM
57	AB/3494/2022 FIXED	ASHRAFUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
58	AB/3528/2022 FIXED	MOYNAL HOQUE Versus THE STATE OF ASSAM	MR. N M SARKAR	PP, ASSAM
59	AB/3543/2022 WITH OFFICE NOTE, CASE DIARY, FIXED	FARAG ALI @ AHMED AND 9 ORS. Versus THE STATE OF ASSAM	MR S PAUL	PP, ASSAM
60	AB/3555/2022 FIXED	MONOWAR HOSSEN AND 3 ORS Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
61	AB/3582/2022 FIXED	AHED ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
62	AB/3584/2022 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN R I MONDAL	PP, ASSAM
63	AB/3630/2022 FIXED	RAHUL AMIN AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
64	AB/3643/2022 FIXED	FORIDUL ISLAM Versus THE STATE OF ASSAM .	MR. M R KHANDAKAR	PP, ASSAM
65	AB/3666/2022 FIXED	YAKUB ALI AND 9 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
66	AB/3668/2022 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
ORDERS				
67	I.A.(CrI.)/807/2022 AB 3067/2022(D/O) in AB/3067/2022	SIRAJUL HOQUE @ SHIRAJUL HOQUE Versus THE STATE OF ASSAM,	MR. A K AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/199/2017 WITH LCR, FIXED	NRIPENDRA CH. BARMAN Versus MONIRAM BARMAN and 33 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MS.N RAI(R-8) MRA K RAI R-8 MR.T R ROY(R-8) MRSK AGARWAL(R-8)
2	MACApp./699/2018 FIXED	SMTI RIPA BORO AND 2 ORS Versus POWER GRID CORPORATION LIMITED	MR. J SARMAH MR. A BHATTACHARYYA	MR A DAS
3	MACApp./721/2022 FIXED	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
	WITH CO/51/2022 in MACApp./721/2022	JAMAL UDDIN AHMED AND ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MS R D MAZUMDAR
	WITH I.A.(Civil)/2954/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus IKBAL AHMED AND 2 ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN
4	MACApp./840/2022 FIXED	JANAKI DEKA AND 2 ORS Versus AKKABAR ALI AND 2 ORS.	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. K K BHATTA MS M DAS MS JONA TALUKDAR MS R DEVI
5	MACApp./847/2022 FIXED	ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	
6	MACApp./849/2022 FIXED	UNITED INDIA INSURANCE CO. LTD Versus SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
	WITH I.A.(Civil)/3763/2022 in MACApp./849/2022	UNITED INDIA INSURANCE CO. LTD Versus SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	

7	MACApp./853/2022 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/3765/2022 in MACApp./853/2022	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MR. S DUTTA MS. N MODI MR. C SHARMA MR. SIDHANT DUTTA	
<u>ORDERS</u>				
8	I.A.(Civil)/953/2021 IN MAC.APP. 98/2017(D/O), WITH LCR, FIXED in MACApp./98/2017	ORIENTAL INSURANCE COMPANY LTD. Versus NITANJALI DEVI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA
9	MFA/60/2022 CAVT. NO.03532/022, FIXED	SARAT BORKOTOKY AND ANR. Versus INDIAN NATIONAL TRADE UNION CONGRESS AND 2 ORS.	MR. N M DUTTA	MR. M DAS N CHAUDHURY FOR CAVEATOR
<u>HEARING</u>				
10	CrI.Pet./122/2020 PART-HEARD,WITH LCR, FIXED	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR P KATAKI MR. S S S RAHMAN MR. A ROY SYED BURHANUR RAHMAN MRS R BEGUM MR A W AMAN
11	CrI.Rev.P./40/2021 P/H, WITH LCR, FIXED	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. A SARMA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
12	CrI.A./84/2021 PART-HEARD, WITH LCR, FIXED	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
	WITH I.A.(CrI.)/535/2021 in CrI.A./84/2021	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
13	WITH CrI.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
14	MACApp./109/2013 WITH LCR, FIXED	RADHA JAIN Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MRG JALAN	MR. K K BHATRA MR. K K BHATRA MR.A AHMED MS P HAJURI
15	WITH MACApp./139/2013 WITH LCR	.SMTI RADHA JAIN Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR G JALAN	MR.K K BHATRA(R-1) MR.R K BHATRA(R-1) MR.A AHMED MS.P HAJURIR-1 MS.S DAS(R-1)
16	WITH MACApp./77/2019	M/S NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
	WITH I.A.(Civil)/393/2019 in MACApp./77/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
17	MACApp./126/2019 WITH LCR, FIXED	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI MAYNA RANI DAS and 2 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MS. F N AHMED (R1) MR. M TALUKDAR MR. N UDDIN (R1) MR. M ISLAM (R1) MR. T PAUL

Versus
JESMINA KHATUN AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3551/2022	MUSTAFA JAMAN @ MUSTAFA ZAMAN Versus THE STATE OF ASSAM	MR. N ANAND MR S U AHMED MS.D SAIKIA	PP, ASSAM
2	Bail Appln./3552/2022	JUBAIR KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3	Bail Appln./3556/2022	BULTI CHAKRABARTY Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR. P TELI	PP, ASSAM
4	Bail Appln./3557/2022	MOHIM UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH MR RITURAJ TIWARI	PP, ASSAM
5	Bail Appln./3561/2022	SHILA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
6	Bail Appln./3564/2022	MOSTAFIJUR RAHMAN @ MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MS. M DAS	PP, ASSAM
7	Bail Appln./3565/2022	MOSTAFIZUR RAHMAN @ MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MS. M DAS MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./3566/2022 B/O	SUREN BASFOR AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH	PP, ASSAM
9	Bail Appln./3568/2022	MUNNA PASWAN Versus THE STATE OF ASSAM	MR. S K SINGH MR T BORA	PP, ASSAM

ADMISSION

10	Tr.P.(CrI.)/22/2022 FIXED	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS
11	Tr.P.(CrI.)/23/2022 FIXED	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS MS. J GHOSH
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./3075/2022 PART-HEARD, WITH LCR, FIXED	BAPPON GOSH @ BAPPAN GHOSH Versus THE STATE OF ASSAM	MRS R BEGUM MR. B CHOWDHURY	PP, ASSAM
13	Bail Appln./2778/2022 FIXED	MD. HANNAN ALI Versus THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
14	Bail Appln./2855/2022 WITH OFFICE NOTE, FIXED	SENJAM NONGDREN KHOIMBA SINGH @ SONJAN NOTEN KHOMBA Versus THE STATE OF ASSAM	MS. S BHUYAN MS. S. PIENYU	PP, ASSAM
15	Bail Appln./2875/2022 WITH OFFICE NOTE, FIXED	NAYAN RAY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
16	Bail Appln./2876/2022 WITH OFFICE NOTE, FIXED	PRITAM PANDEY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
17	Bail Appln./2880/2022 WITH OFFICE NOTE, LCR FILE, FIXED	RAJIB SARKAR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
18	Bail Appln./3166/2022 WITH LCR, FIXED	SAHA ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M R KHANDAKAR	PP, ASSAM
19	Bail Appln./3182/2022 WITH OFFICE NOTE, FIXED	MOKLESUR RAHMAN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
20	Bail Appln./3220/2022 FIXED	JWNGSAR RAMCHIARY Versus THE STATE OF ASSAM	MR. R B GOHAIN	PP, ASSAM
21	Bail Appln./3231/2022 FIXED	SRIKANT SINGH AND ANR Versus THE STATE OF ASSAM	MR M K SINGH MR. N HASAN MR. A HASAN	PP, ASSAM
22	Bail Appln./3257/2022 FIXED	MAJAFAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	Bail Appln./3271/2022 FIXED	JAHIRUL HOQUE Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
24	Bail Appln./3313/2022 FIXED	JANGSHED ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
WITH				
25	Bail Appln./3260/2022	LUQMAN ALI @ LUKMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
26	Bail Appln./3316/2022 WITH LCR, FIXED	NUMAN AHMED Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
27	Bail Appln./3365/2022 WITH OFFICE NOTE, FIXED	BAZRUL HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM

28	Bail Appln./3368/2022 WITH OFFICE NOTE, FIXED	UTTAM DEBNATH Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM
29	Bail Appln./3371/2022 WITH LCR, FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
30	Bail Appln./3379/2022 WITH OFFICE NOTE, FIXED	NAIJRUL HOQUE@NAIJRUL ISLAM Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
31	Bail Appln./3399/2022 FIXED	MONDIR NEOG Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
32	Bail Appln./3404/2022 FIXED	ABDUL RAJJAK @ MANTU RAJJAK Versus THE STATE OF ASSAM .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
33	Bail Appln./3405/2022 FIXED	BINOD GOSWAMI Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
34	Bail Appln./3416/2022 FIXED	BHAIRAB MAHANTA Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
35	Bail Appln./3433/2022 WITH OFFICE NOTE, FIXED	SANJUMONI SARMA@SUMU SARMA Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
36	Bail Appln./3441/2022 FIXED	NASNUR HUSSAIN@BIKI AND 2 ORS Versus THE STATE OF ASSAM	M M ZAMAN	PP, ASSAM
37	Bail Appln./3478/2022 FIXED	FIDDUS AI@FIRDUS ALI Versus THE STATE OF ASSAM	MR. N ANAND MR S U AHMED MS.D SAIKIA	PP, ASSAM
BAIL HEARING				
38	AB/773/2022 FIXED	ANJUMAN KUMAR SHARMA AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
	WITH I.A.(CrI.)/169/2022 in AB/773/2022	MUSHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/185/2022 in AB/773/2022	MUSHAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ORS		PP, ASSAM
39	AB/2375/2022 WITH OFFICE NOTE, FIXED	AJIT KASHYAP Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA B. CHETRY	PP, ASSAM
40	AB/3050/2022 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN PP, ASSAM
41	AB/3381/2022 FIXED	KADER ALI Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. O KITS MS. J BURAGOHAIN	PP, ASSAM

42	AB/3485/2022 FIXED	SHAH ALOM Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA	SC, NF RLY
43	AB/3556/2022 FIXED	JAHIDUL ISLAM @ MD. JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A MOBARAQUE S A AKIB	PP, ASSAM
44	AB/3567/2022 FIXED.	SANJAY KAKATI AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
45	AB/3610/2022 FIXED	MD. AINUL HAQUE Versus THE STATE OF ASSAM	MR R BAISHYA	PP, ASSAM
46	AB/3629/2022 FIXED	AYUB ALI Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
47	AB/3672/2022 FIXED	IKRAMUL ALI AND ANR Versus THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN S AHMED	PP, ASSAM
48	AB/3673/2022 FIXED	RAHIM UDDIN @ RAHIM ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
49	AB/3674/2022 FIXED	DILCHAD ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
50	AB/3675/2022 FIXED	MANNAF ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

STAY MATTERS

51	Tr.P.(CrI.)/34/2022	SAYED RAJU ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI E. YANTHAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/8109/2022	JOY CHANDRA GOHAIN AND 17 ORS Versus THE STATE OF ASSAM AND ANR.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/3589/2022 in WP(C)/1577/2022	JWAHARLAL MORANG Versus THE STATE OF ASSAM AND 7 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI	GA, ASSAM MD. S M RAHMAN SC, REVENUE
	WITH WP(C)/1577/2022	DULAL PATIR Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DAS MD. S M RAHMAN MR. A CHETRY MR. R AHMED MR D GOGOI	GA, ASSAM MR. N K MURRY (R-8) MS. O KITS (R-8) MS P TOKBIPI (R-8) SC, REVENUE
<u>ADMISSION</u>				
3	WP(C)/2683/2021 PART-HEARD FIXED	HCC-CPL (JV) Versus THE UNION OF INDIA AND 9 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
4	WP(C)/6433/2018 FIXED (PERSONAL APPEARANCE)	ABDUL LATIF AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	GA, ASSAM SC, REVENUE
5	WP(C)/6007/2019 B/O	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR . B MALAKAR MS. S DASGUPTA	ASSTT.S.G.I.

6	WP(C)/3598/2021	JAMUNA RANI GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, FINANCE SC, HEALTH
7	WP(C)/3818/2021 FIXED	DR. SUBHASH CHANDRA SINGH Versus THE ASSAM UNIVERSITY AND 3 ORS.	MR. M DUTTA MR J MAHANTA MS. S DEV	MR. S C KEYAL MR. R MAZUMDAR SC, ASSAM UNIVERSITY
8	WP(C)/7397/2021	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
9	WP(C)/3139/2022	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
10	WP(C)/4570/2022 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
WITH				
11	WP(C)/5623/2021	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
12	WP(C)/4761/2022 B/O	SUSHANTA KUMAR MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	GA, ASSAM MR D K ROY (R-6) SC, WPT AND BC
13	WP(C)/6708/2022	ABHIRAM DAS Versus THE STATE OF ASSAM AND 6 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR F KHAN (r-7) M. GLORY (r-7) Q. KIBA (r-7) SC, REVENUE SC, BTC
14	WP(C)/6946/2022 B/O	JHARNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG MR. S K MEDHI (R-4) SC, GAD
15	WP(C)/7154/2022	APURBA KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SR. GA, ASSAM SC, FINANCE
16	WP(C)/7201/2022	RAJANI CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
ORDERS				
17	Cont.Cas(C)/90/2017	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA Versus SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
18	Cont.Cas(C)/434/2021	RONALD HAZARIKA Versus DIGANTA BORAH AND 3 ORS	MR. R M CHOUDHURY	MR. M BHAGABATI (r-1) MS G BORA (r-1) MS. B TALUKDAR (r-1) MR D KALITA (R-2) MR. D NATH (R-2)
19	WP(C)/1175/2021	LAKHAN HASNU Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM MS N NEWME SC, GHC SC, N C HILLS

20	Cont.Cas(C)(Suo Moto)/1/2022	XXX Versus IN RE - KUJENDRA DOLEY	SC, GHC	MR. R DE MS. D DEVI
21	Cont.Cas(C)/385/2022 FIXED	NILIMA BEGUM Versus RATO BASUMATARY AND 2 ORS	MR. A MOBARAQUE	
22	Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM Versus RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR R DHAR (R-4) MR. A CHETRY MR. B GOGOI MR. K GOGOI MR. D UPAMANYA MR A CHALIHA MR M BHUYAN SC, HEALTH
23	Cont.Cas(C)/519/2022	RANJIT PATOWARY Versus RAHUL CHANDRA DAS, A.C.S.,	MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH

HEARING

24	WP(C)/2557/2014 PART-HEARD FIXED	INDRAMANI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR. D MAZUMDAR	MS.A VERMA SC, FINANCE
25	WP(C)/393/2014 FIXED	SMTI JAMINI DEVEE Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORA	SC, FINANCE
26	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
27	WP(C)/5658/2015 FIXED	NEEPJYOTI DAS and 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR. R MAZUMDAR MR.G GOSWAMI MR H BEZBARUA MR H BEZBARUA MR.M PHUKAN MRK K DAS MRT K BHATTACHARYYA	GA, ASSAM(R1,5,6) SC, AGR7,8 MR. S K MEDHI (R-7) SC, FINANCE(R2,3,4)

STAY MATTERS

28	WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023

9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./580/2022	NITUL GOGOI Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI	
2	Crl.Rev.P./591/2022	AKASH MODAK Versus THE STATE OF ASSAM AND ANR	MR. S CHAUHAN	
3	Crl.Rev.P./592/2022	POWAL CH. DEORI @ POWEL CH. DEORI Versus MAHENDRA NATH GOGOI (C)		
4	Crl.Rev.P./595/2022	RAJESH AHMED Versus THE UNION OF INDIA	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
5	Crl.Pet./913/2022	JOYANTA BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
6	Crl.Pet./950/2022 WITH LCR 1 FILE, FIXED	JITENDER JAIN @ MONU Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
7	Crl.Pet./1157/2022	JERINA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
8	Crl.Pet./1218/2022	SHIVAM YADAV Versus THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
9	Crl.Pet./1232/2022	HIMANISH DUTTA @ BIJU DUTTA @ HIMANGSHU DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	PP, ASSAM
10	Crl.Pet./1285/2022	CHAITANYA DEBNATH @ SAITANYA DEB NATH @ SATYA DEY Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. M UDDIN MR. S A B KHABIR	PP, ASSAM

11	Crl.Pet./1288/2022	SABBIR HUSSAIN CHOWDHURY Versus THE STATE OF ASSAM AND ANR	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
12	Crl.Pet./1291/2022	ANAM UDDIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
13	Crl.Pet./1301/2022	ARCHITA DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
14	Crl.Pet./1303/2022	SURUJ KHANIKAR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	PP, ASSAM
<u>ADMISSION</u>				
15	Crl.A./310/2022 WITH LCR 3 FILES, P.B.-1, B/O	MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. B R A SULTANA	PP, ASSAM
	WITH I.A.(Crl.)/724/2022 in Crl.A./310/2022	MARJINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. B R A SULTANA	PP, ASSAM
	WITH			
16	Crl.A./58/2020	MANJU BEGUM Versus THE STATE OF ASSAM AND ANR	MR R K MOUR MR. B DEKA MR P DAS	PP, ASSAM
17	Crl.A./346/2022	KARNAP @ KARNAV BORA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	PP, ASSAM
	WITH I.A.(Crl.)/816/2022 in Crl.A./346/2022	KARNAP @ KARNAV BORA Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. U K DEKA	PP, ASSAM
<u>ORDERS</u>				
18	Crl.A./131/2021 WITH LCR 5 FILES, FIXED	SULTAN MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
19	I.A.(Crl.)/371/2022 WITH LCR 5 FILES, FIXED in Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM
	WITH Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
20	I.A.(Crl.)/455/2022 WITH LCR 4 FILES, FIXED in Crl.A./195/2022	MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./195/2022	MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P ADHIKARI (R2) PP, ASSAM
21	I.A.(Crl.)/593/2022 FIXED in Crl.Rev.P./8195/2022	MEHBUB ALI Versus HASINA BEGUM	MR. K R BOROOAH	
	WITH Crl.Rev.P./8195/2022 (Filing Number)	MEHBUB ALI Versus HASINA BEGUM (B)	MR P K KALITA	
22	I.A.(Crl.)/796/2022 B/O in Crl.Rev.P./578/2022	ABDUL KALAM AZAD @ KALAM Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL	PP, ASSAM

	WITH Crl.Rev.P./578/2022	ABDUL KALAM AZAD @ KALAM Versus THE STATE OF ASSAM A ANR	MR. M U MONDAL	
23	Crl.Pet./923/2022 WITH LCR 2 FILES, FIXED	SANDEEP TEKRIWAL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
24	Crl.Pet./1123/2022 WITH LCR 1 FILE, FIXED	SMT. BAGMITA SARMA Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
HEARING				
25	Crl.A./47/2011 WITH LCR 5 FILES, FIXED	DADUL MECH, Versus THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGOHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
26	Crl.Rev.P./418/2014 WITH LCR 6 FILES, FIXED	RAJEN DAS and 5 ORS Versus THE STATE OF ASSAM and ANR	MR.S K GOSWAMI MR.A ACHARYA MR.R KATHKATIA	MS.A LAHKARR-2 PP, ASSAM
27	Crl.Rev.P./429/2017 WITH LCR 3 FILES, B/O	SHARADINDU BISWAS Versus NIRUPAMA DAS and 5 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MS.U BARUAH	MR. DITUL DAS (r-1) MR. S CHOWDHURY MR. R BORO
28	I.A.(Crl.)/146/2019 WITH LCR 3 FILES, FIXED in Crl.A./79/2019 WITH Crl.A./79/2019	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	PP, ASSAM
29	Crl.A./185/2020 WITH LCR 4 FILES, FIXED	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	MS. L DEVI PP, ASSAM
30	Crl.A./129/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
31	Crl.A./50/2022 WITH OFFICE NOTE, LCR 3 FILES, FIXED	JAYNAL ABEDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR K P PATHAK (AMICUS CURIAE) MR P K DAS MR. M BARUAH	PP, ASSAM
32	Crl.A./129/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/332/2022 in Crl.A./129/2022	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
32	Crl.Rev.P./227/2022 WITH LCR 4 FILES, FIXED	JOSEPH AHMED Versus THE STATE OF ASSAM AND ANR	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
6)	MR B D DAS	12-12-2022	To	06-01-2023
7)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
8)	MR. B NATH	16-12-2022	To	06-01-2023
9)	MR. N BARMAN	14-12-2022	To	22-12-2022
10)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
11)	MR D K DAS	19-12-2022	To	22-12-2022
12)	MR. S ZAMAN	17-12-2022	To	22-12-2022
13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,20th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3500/2022 B/O	RAHUL SINGHA @ LATO @ BIKRAM Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
2	Bail Appln./3537/2022 B/O	RAHUL SINGHA @ LATO @ BIKRAM Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
3	Bail Appln./3555/2022	SAROJ DEY Versus THE STATE OF ASSAM	MR R HUSSAIN MR. P K BORAH MR. S SHARMA MR B DAS	PP, ASSAM
4	Bail Appln./3560/2022	MD AMAN ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	
5	Bail Appln./3567/2022	DILDAR HUSSAIN @ DILDAR ALI Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
6	Bail Appln./3570/2022	TUSHERMONI SONOWAL Versus THE STATE OF ASSAM	MR. M AHMED MR U SAIKIA	PP, ASSAM
MOTION				
7	Crl.Pet./501/2022 B/O	SOMA MOHURY Versus BACCHU MOHURY AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
8	Crl.Rev.P./568/2022 FIXED	AMLAN JYOTI BARUAH Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR D GOGOI(SC,Forest Deptt.) PP, ASSAM
9	Crl.Rev.P./570/2022 FIXED	SUDHIR NATH BARMAN Versus THE UNION OF INDIA	MR. A LAL MS P TOKBIPI MR. M PANDIT	SC, C B I
10	Crl.Rev.P./575/2022 FIXED	RAFIK KHAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

11	Crl.Pet./1082/2022 FIXED.	DIBYAJYOTI DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	SC, CBI
12	Crl.Pet./1087/2022 B/O	ABHIRAM BORGHAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI C. DEKA	PP, ASSAM
13	Crl.Pet./1209/2022 B/O	ISHAN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
14	Crl.Pet./1257/2022 FIXED	CHONGHOI HAOKIP Versus THE UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI
15	Crl.Pet./1258/2022 FIXED	VINAYAM KRISHNA Versus JIBAN DAS	MR. K BORUAH MR. MEHBOOB ALAM P DAS	
16	Crl.Pet./1297/2022	ADHIR CHANDRA GHOSH AND 2 ORS Versus ANUPAMA GHOSH	MRS. S ROY MS A DAS	
17	Crl.Pet./1298/2022	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
18	Crl.Pet./1299/2022	MD. TAJ UDDIN Versus THE STATE OF ASSAM AND ANR	MR F K R AHMED M U BARBHUYAN	PP, ASSAM
19	Crl.Pet./1300/2022	ARUNDHATI CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B P SINHA	PP, ASSAM
20	AB/3684/2022 FIXED.	ALI HOSSAIN Versus THE STATE OF ASSAM	MR. R SARMA MR. N K ROY	PP, ASSAM
21	AB/3739/2022	SABUL AHMED LASKAR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
22	AB/3742/2022	MD. MUJAMMIL HUSSAIN @ MUJAMMIL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN MS R DEKA	PP, ASSAM
23	AB/3744/2022	NABAJYOTI SAIKIA Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./3410/2022 FIXED	DANZELLE IAWPHANIAW@ALBIN Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
25	Bail Appln./3411/2022 FIXED	DANZELLE IAWPHANIAW@ALBIN Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
26	Bail Appln./3417/2022 FIXED	DEBASHIS DUTTA Versus THE STATE OF ASSAM	MR. B BURAGOHAIN	PP, ASSAM
BAIL HEARING				
27	AB/1164/2022 FIXED	RANJITA PEGU Versus THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(Crl.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. N N B CHOUDHURY MR. M HUSSAIN MR D KALITA MR S DAS PP, ASSAM
28	AB/1449/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

29	AB/1531/2022 FIXED.	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
30	AB/1564/2022 FIXED	MOJNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
31	AB/3009/2022 FIXED	BIKI YADAV AND ANR. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
32	AB/3137/2022 FIXED	MANAB CHOWDHARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	AB/3233/2022 FIXED	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
34	AB/3342/2022 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
35	AB/3440/2022 FIXED.	RUBI HAZARIKA Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
36	AB/3451/2022 FIXED.	SUPRAVA PATHAK AND ANR Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
37	AB/3557/2022 FIXED.	RAHIM BADSH AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
38	AB/3595/2022 FIXED	MD. GAMIR ALI Versus THE STATE OF ASSAM	MR. J KALITA MS. S. KAR	PP, ASSAM
39	AB/3657/2022 FIXED	ARIF HUSSAIN AND 3 ORS . Versus THE STATE OF ASSAM .	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
40	AB/3659/2022 FIXED.	KABITA DEVI . Versus THE STATE OF ASSAM	MR. C K NATH	PP, ASSAM
41	AB/3670/2022 FIXED	SOFIUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
ORDERS				
42	CrI.A./159/2022 WITH LCR (FIVE FILES). FIXED.	JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/381/2022 in CrI.A./159/2022	JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
43	CrI.A./236/2022 WITH LCR 3 FILES, FIXED	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/566/2022 in CrI.A./236/2022	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	I.A.(CrI.)/580/2022 B/O in CrI.Rev.P./7588/2022	MUSHARAF HUSSAIN @ MUSARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR. P BORAH (r-2) PP, ASSAM

	WITH Crl.Rev.P./7588/2022 (Filing Number)	MUSHARAF HUSSAIN @ MUSARAF HUSSAIN Versus THE STATE OF ASSAM AND ANR (B)	MR. M S ALAM	
45	Crl.Pet./1207/2022 WITH LCR 1 FILE, FIXED	NAHID ISLAM SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY A M I RAHMAN MR. ARIF AHMED MS Y AFREEN	PP, ASSAM
46	I.A.(Civil)/3743/2022 in MACApp./162/2022 (D/O), WITH LCR in MACApp./162/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus TUTUMONI CHUTIA AND 2 ORS.	MR. K K BHATTA	
HEARING				
47	Crl.Rev.P./157/2019 WITH LCR 1 FILE, FIXED	IDRISH ALI Versus MORTAZA KHATUN	MR A ALI MS. M KHATUN	MR. B P SINHA MR. T K RAJKUMAR MS. R KAKATI (Legal Aid)
48	Crl.Rev.P./184/2019 FIXED	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	MS. S BISWAS (R2-R4)(SC , Forest) PP, ASSAM
	WITH I.A.(Crl.)/422/2022 in Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS. A	MR. S C BISWAS MRS. A BORAH	SC, FOREST
49	Crl.A./160/2021 WITH LCR 5 FILES, FIXED	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR A ALI	PP, ASSAM
50	I.A.(Crl.)/356/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED in Crl.A./146/2021 WITH Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE	MS. D SAIKIA (AMICUS CURIAE FOR R-2) PP, ASSAM
	WITH Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. J AHMED MR. S ISLAM MR. P RAHMAN MR A HAQUE MS. A KAUSHAR	MS. D SAIKIA (AMICUS CURIAE FOR R-2) PP, ASSAM
51	Crl.Rev.P./239/2022 WITH LCR 1 FILE, FIXED	NIRMAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MR N J DAS MR. H GOSWAMI	MR G K DEKA (R2) MR C GOGOI (R2) MR. A M BARUAH (R2) PP, ASSAM
52	Crl.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM Mr. D. Gogoi(SC, Forest Deptt)

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LEAVE NOTE OF ADVOCATES FOR 20/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR S SARMA	28-11-2022	To	09-01-2023
3)	MS. S D GUPTA	02-12-2022	To	20-12-2022
4)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
5)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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12)	MR. S ZAMAN	17-12-2022	To	22-12-2022

13)	MR. M ALAM	17-12-2022	To	22-12-2022
14)	MR. A CHAMUAH	19-12-2022	To	22-12-2022
15)	MR. S P DEKA	19-12-2022	To	22-12-2022
16)	MR. M ISLAM	20-12-2022	To	09-01-2023